

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2023

IN

R.S.A. No.105/2023 (Filing No.)

NIM DAWA SHERPA & ANR.

..... APPLICANTS

VERSUS

LAKPA SHERPA & ORS.

..... RESPONDENTS

Date: 12.08.2025

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicants : Mr. Sajal Sharma, Advocate (Legal Aid Counsel).  
Ms. Roshni Chettri, Advocate.  
For Respondent : Mr. Pradeep Tamang, Advocate.  
No.1.  
For Respondent : None.  
Nos. 2 to 5.

.....

**1.** Mr. Sajal Sharma, learned counsel for the applicant no.1 seeks to appear for applicant no.2 as well. He has filed his Vakalatnama. The learned counsel appearing for respondent no.1 submits that the learned Senior Counsel is unable to appear before this Court due to bereavement in his family and accordingly seeks an adjournment. Adjournment granted. Respondent nos. 2 to 5 are still unrepresented.

**2.** List this matter for hearing on I.A. No. 01 of 2023 on 01.09.2025.

**Judge**